

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) to (d) The basic facts regarding alleged irregularities Committed by some companies in National Highway projects funded by World Bank was prepared by a committee constituted under the guidance of Director General (Road Development) and Special Secretary by Ministry of Road Transport and Highways (MoRT&H). Further enquiry was conducted by another Committee constituted by MoRT&H based on the basic facts prepared by the first committee. The matter was subsequently forwarded to National Highways Authority of India (NHAI) to verify/ascertain facts and consequences on outcome and take appropriate action. It has been informed by NHAI that Central Bureau of Investigation (CBI) has taken over the case for verification. As per Central Vigilance Commission (CVC) guidelines once a case is taken up by CBI for investigation, parallel investigation by departmental agencies should be avoided.

Funds for connecting heritage sites in North East States

*505. SHRIMATI NAZNIN FARUQUE: Will the Minister of TOURISM be pleased to state:

(a) the funds provided to the States of North East as assistance for connecting heritage sites and tourist spots in the States with the National Highways in the last three years, especially to Assam;

(b) whether in order to promote tourism in the State, Government intends to provide special assistance to the State for these roads; and

(c) if so, by when special assistance would be provided?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) to (c) The Ministry of Tourism (MoT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for development of tourism products and sites, including provision for the last mile road connectivity to tourist sites. The CFA is granted on the basis of projects prioritized every year in consultation with the State Governments subject to availability of funds, *inter-se*-priority and adherence to the scheme guidelines.

The details of projects sanctioned to the North Eastern States since 2010-11, which involve component of the last mile connectivity, are given in the Statement-I (*See below*). States of Arunachal Pradesh, Manipur, Mizoram, Nagaland,

Sikkim and Tripura in the North East have availed the CFA for a few projects involving last mile connectivity, in the last three years.

The Ministry of Road Transport and Highways also provides CFA to State Governments from Central Road Fund, for construction and development of State Roads including link roads connecting tourist and pilgrim destinations. The total amounts released to the North East States in the last three years from Central Road Fund are given in Statement-II.

Statement-I

The details of projects sanctioned to the North Eastern States in last three years, which involved the component of the “Last Mile Connectivity”

(Rs. in lakhs)

Sl. No.	Year	Name of the projects	Total sanctioned amount	Amount sanctioned for last mile connectivity
1	2	3	4	5
Arunachal Pradesh				
1.	2010-11	Construction of tourist complex at Tajgi Pith 13 km. away from Lower Subansiri district, Arunachal Pradesh	270.84	07.68
2.	2010-11	Construction of Eco-Tourism at Tego Gamlin Village, West Siang, Arunachal Pradesh	370.65	44.32
3.	2010-11	Development of Park Angling and Picnic Spot in the Confluence of Sie and Rime River at ESI Rite in West Siang district in Arunachal Pradesh	221.42	18.51
4.	2010-11	Preservation of Historical Ruin at Kekar Monying in Arunachal Pradesh	391.48	49.86

1	2	3	4	5
5.	2011-12	Construction of White water Rafting River Front Development at Tai, West Siang district, Arunachal Pradesh	475.55	15.03
6.	2011-12	Development of Tourist Resort at Lebok under Kamba, West Siang district, Arunachal Pradesh	385.07	6.39
7.	2012-13	Eco-Tourism at Kone Gipong area under Sambuk sub-division of Lower Dibang Valley district at Arunachal Pradesh	468.43	39.33
8.	2012-13	Tourist Resort-cum-Amusement Park at Karmajuli-Karsinrsa, Itanagar, Arunachal Pradesh	455.47	11.88
9.	2012-13	Illumination, Landscaping, Furnishing and Additional Basic Infrastructure for Tourist C	450.44	82.42
10.	2012-13	Construction of Adventure Tourism on Subansiri River in Upper Subansiri district (Tribal Area)	378.11	22.98
TOTAL:			3867.46	298.4
Manipur				
1.	2010-11	Mega project INA Memorial Complex at Moirang in Manipur	1238.59	17.63
TOTAL:			1238.59	17.63
Mizoram				
1.	2010-11	Construction of Serlui 'B' Lake at Bilkhawthilir, Kolasib in Mizoram	384.39	35.00
TOTAL:			384.39	35.00

1	2	3	4	5
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Nagaland

1.	2011-12	Integrated Tourist Destination at Tsiesama, Nagaland	491.95	19.84
2.	2012-13	Development of Integrated Tourist Circuit at Dezeiphe-Doyang-Suruhoto-Atoizu-Dzulha-Kezo, Nagaland	800.00	19.74
3.	2012-13	Development of Tourist Destination at Mhayan, Nagaland	500.00	30.93

TOTAL:	1791.95	70.51
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Sikkim

1.	2010-11	Development of Integrated Adventure Tourism Infrastructure in and around Thami Dara in East Sikkim	398.01	54.59
2.	2011-12	Development of Geo-Tourism Park at Mamley below Namchi in South Sikkim	418.44	17.42
3.	2012-13	Development of Tourist Infrastructure along Nathula Axis in East Sikkim	800.00	381.22

TOTAL:	1616.45	453.23
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Tripura

1.	2010-11	Destination Development of Brahmakunda in Tripura	445.07	4.58
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TOTAL:	445.07	4.58
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GRAND TOTAL for all the North East States	9343.91	879.35
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Statement-II

The State-wise details of the Central Road Fund releases made during the last three years

(Amount in crore)

Sl. No.	State	2010-11	2011-12	2012-13
1.	Arunachal Pradesh	35.72	55.36	46.05
2.	Assam	45.47	33.53	32.04
3.	Manipur	5.28	5.84	5.95
4.	Meghalaya	16.76	16.50	13.83
5.	Mizoram	3.10	6.90	3.63
6.	Nagaland	2.17	11.53	15.55
7.	Sikkim	2.48	4.05	2.56
8.	Tripura	7.95	9.81	0.00

**Recommendations of Dharmadikari Committee
on Air India**

*506. SHRI RAM KRIPAL YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received report and recommendations of Dharmadikari Committee on restructuring of Air India and making it a profit-making unit;

(b) if so, the details of the recommendations;

(c) whether Government has accepted the recommendations and the details of action taken report;

(d) the amount of losses of Air India during the financial years 2010-11, 2011-12 and 2012-13;

(e) whether it is a fact that Air India is expecting profit of Rs. 1040 crore during the financial year 2013-14; and